

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1491/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Ltd.
V/s.
Shah Group Builders Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(10)	Ashvini Kandalgaonkar Adv	for Adv. Subhas Joshi Adv. for Petitioner	edk

ORDER

CP No.1491/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel on the ground of health reason, list this matter for
hearing on 22.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)